वाणिज्य तथा इस्पात और खान मंत्री (श्री प्रणब मुखर्जी): (क) से (ग). मध्य प्रदेश सरकार के खनन और भूतत्व निदेशालय ने मनपथ बाक्साइट निक्षेपों का समन्वेषण किया है। खनिज गवेषण निगम द्वारा इस समय अतिरिक्त आंकड़े एकत्र किए जा रहे हैं।

भारत एल्यूमिनियम कंपनी अपनी गृहित खानों में घटते हुए भंडारों को ध्यान में रखकर, बाक्साइट के वैकल्पिक स्रोतों को पुष्टि के बारे में इच्छुक है। खनिज गवेषण निगम के अध्ययन के परिणामों और अयस्क ढुलाई की लागतों के आधार पर ही इस बारे में कोई निर्णय लिया जाएगा कि कोरवा एल्यूमिना कारखाने के लिए इन निक्षेपों का दोहन किया जा सकता है या नहीं।

Memorandum from J. K. Manufacturers Limited, Kanpur Sangarsh Samiti

7385. SHRI M. ISMAIL: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have received any memorandum from J .K. Manufacturers Ltd., Kanpur Sangarsh Samiti for re-opening of the mills; and

(b) if so, steps taken by Government in this regard thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) The matter is under consideration.

Income-tax Officers

7386. SHRI RASHEED MASOOD: Will the Minister of FINANCE be pleased to state:

(a) whether in the Income-Tax Department, departmental promotees from lower ranks reaching up to Class II Gazetted officers post and direct recruits in Class I Gazetted posts are both designated as Income-Tax Officers; and

(b) whether any representations have been received pointing out that this is an anomaly, and if so, action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). Yes, Sir. Income-tax Officers rank above Inspectors of Income-tax and below Assistant Commissioners of Income-tax among the six Income-tax Authorities prescribed under section 116 of the Income-tax Act, 1961. Though suggestions have been made for adopting different designations for the Income-tax Officers depending on their class of service, it has not been found feasible so far to amend the above provisions of the Act.

राष्ट्रीयकृत बैंकों द्वारा ऋणों को माफ किया जाना

7387. **श्री अशफाक हुसैन**: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) 31 मार्च, 1977 तक राष्ट्रीयकृत बैंकों ने ऋणों की कितनी धनराशि माफ की है तथा दिनांक 1 अप्रैल, 1977 से 31 मार्च, 1980 तक की अवधि के दौरान कितनी धनराशि माफ की गई;

(ख) इसमें से ऋणों की कितनी ऐसी धनराशि माफ की गई है जो कमजोर वर्ग के लोगों, शिल्पकारों, हथकरघा बुनकरों द्वारा लिए गए ऋणों से सम्बन्धित थी तथा बड़े औद्योगिक गृहों द्वारा लिए गए ऋणों से सम्बन्धित कितनी राशि माफ की गई है;

(ग) इनमें से ऐसी कम्पनियां और व्यक्ति कितने-कितने हैं, जिनके मामलों में एक लाख रुपये से अधिक की राशि के ऋण को माफ कर दिया गया है;

(घ) क्या कुछ ऐसे औद्योगिक गृह हैं, जिनके मामलों में एक करोड़ रुपये से अधिक की राशि के ऋण को माफ किया गया है; और

(ङ) यदि हां, तो उनके क्या नाम हैं?

वित्त मंत्रालय में उप मंत्री (श्री मगनभाई बरोट): (क) से (ङ) वाणिज्यिक बैंक अपने ग्राहकों को दिये गये ऋणों को माफ नहीं करते हैं। अतएव सम्भवत: ऋणों को माफ'' करने का आशय सरकारी क्षेत्र के बैंकों द्वारा अशोध ऋणों को बट्टे खाते डालने से है। राष्ट्रीयकृत बैंकों सहित सभी वाणिज्यिक बैंक हर वर्ष अपनी वार्षिक आय में से अशोध और संदिग्ध ऋणों के वास्ते, अपने सांविधिक लेखा परीक्षकों के संतोष के अनुरूप व्यवस्था करते हैं और इस व्यवस्था में से उन ऋणों को बट्टे खाते डाल देते हैं जिन्हें उनका प्रबंधक-वर्ग समझता है कि वे अंतत: वसूल नहीं हो पाएंगे। किन्तु बैंककारी विनियमन अधिनियम, 1949 की धारा 29 के संदर्भ में उक्त अधिनियम की अनुसूची 3 में निर्धारित तुलन-पत्र और लाभ-हानि लेखे के प्रोफार्मों के अनुसार बैंकों को उन अशोध्य और संदिग्ध ऋणों की मात्रा और ब्यौरे के बारे में, सूचना देने की मनाही है, जिनके लिए लेखा परीक्षकों के संतोष के अनुरूप व्यवस्था की गयी हो। अत: राष्ट्रीयकृत बैंकों द्वारा बट्टे खाते डाले गये अशोध ऋणों के संबंध में सूचना प्रकट करना संभव नहीं है।

Geological Survey for Natural Resources in West Bengal

7388. SHRI AMAR ROYPRADHAN: Will the Minister of STEEL AND MINES be pleased to state whether any efforts have been made by the Geological Survey of India to explore and locate more natural resources in West Bengal State?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): Yes, Sir. As a result of geological survey carried out of West Bengal by Geological Survey of India and other exploration agencies, important deposits of Coal, limestone, dolomite, lead-zine ores, apatite, china clay and fire clay were located in different areas of the State. Efforts to locate more mineral deposits are continuing.

Seizure of Silver at Bombay Airport

7389. SHRI C. CHINNASWAMY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that silver worth Rs. 2.5 lakhs was seized on April 14 from the baggage of a women passenger by Customs Authorities at Bombay Airport;

(b) whether it is also a fact that two persons an Air-India employee and one of the senior most Customs officials are also linked with her in this case; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a): Yes, Sir. On 14th April, 1980, the Customs authorities at Bombay airport seized silver weighing about 102 Kgs. and valued at Rs. 2.62 lakhs (approximately) from the unaccompanied baggage of a lady pessenger.

(b) and (c): An Air India employee who was found to be involved in the case was arrested on 15.4 1980. The investigations made so far have not yielded any definite evidence of involvement of any senior Customs Officer in the attempted smuggling.

Further investigations, are, however, in progress.

Complaints from Consumers for not getting Sugar

7390. SHRI UTTAMBHAI H. PATEL: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) how many fair price shops are in the Dadra Nagar Haveli, the Union Territory;

(b) whether Government have received complaints that consumers are not getting sugar at controlled rate in rural areas and fair price shopkeepers are selling the same directly in black-market; and